

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1949
TO BE ANSWERED ON DECEMBER 14, 2023
DATA DRIVEN POLICY**

NO. 1949. SHRI V.K. SREEKANDAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that the Government is making raw data from Indian cities available on a single platform for academics, researchers and stakeholders to help data-driven policy making and if so, the details thereof;**
- (b) whether it is also true that data from all 3739 municipal corporations would eventually be made available on the portal;**
- (c) whether it is also true that the said initiatives also provide the opportunity to create new frameworks based on open data; and**
- (d) if so, the details thereof?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (d) : Introduction of the Data Smart Cities strategy in 2019 by the Smart Cities Mission (SCM) was a key milestone in the journey towards data-driven governance. The strategy helped catalyze extensive work on data-driven policies and implementation across the 100 smart cities. Launch of the Urban Outcomes Framework in 2022 enabled the sharing of data across 14 sectors, on 400+ parameters for 200+ cities on a portal called AMPLIFI-an acronym for Assessment and Monitoring Platform for Liveable, Inclusive, and Future-ready Urban India.

Due to the amount and diversity of data available on it, AMPLIFI has become an important destination for urban data needs. AMPLIFI is scalable and has the potential to become a repository of data from all towns and cities in the country.

The portal allows for creation of new frameworks. It allows for comparison across cities, analysis for specific sectors or indicators within a particular city or spanning multiple cities and enables examination of correlation between different urban outcome indicators.
